

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR
Specialized Training Programme for Prosecutors
(27.05.2017 & 28.05.2017)

DATE/ DAY	SESSION - I 10.15 am to 10.30 am	SESSION - II 10.30 am to 11.45 am	SESSION - III 12.00 noon to 1.00 pm	SESSION - IV 2.00 pm to 3.00 pm	SESSION - V 3.15 pm to 4.15 pm	SESSION - VI 4.30 pm to 5.30 pm
27.05.2017 (Saturday)	Inauguration of the Course - By Officers of the Academy	Introduction to the subject and discussion on - Role and responsibilities of the Prosecutors - By Officers of the Academy	Issues relating to Bail, Supurdagi and Final Report & Duty and Responsibility of Prosecutor - By Shri Samresh Singh, Dy. Director, MPSJA	Salient features of Sections 311, 319, 320 and 321 of Cr.P.C. - By Shri Samresh Singh, Dy. Director, MPSJA	Key issues relating to Electronic Evidence - By Shri Yashpal Singh, Civil Judge Class-II, Bairasia, District Bhopal	Group discussion on problems faced by participants and solution thereto - By Officers of the Academy
28.05.2017 (Sunday)	Discussion on material/recap of preceding day's learning - By Officers of the Academy	Medico legal aspects in criminal trial - By Dr. Vivek Shrivastava, Asst. Professor(Forensics), N.S.C.B. Medical College, Jabalpur	Role of Prosecutor in preparation and conduct of trials - By Sanjeev Kalgaonkar, Director Incharge, MPSJA	Procedural aspects of examination of witness and duty of Prosecutor in recording of evidence - By Sanjeev Kalgaonkar, Director Incharge, MPSJA	Key issues relating to conduct of trials under special legislations e.g. NDPS Act, 1985, POCSO Act, 2012, Juvenile Justice (Care & Protection of Children) Act, 2015 and Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 2015 - By Shri Awdhesh K. Gupta, O.S.D., MPSJA	Key issues relating Indian Forest Act, 1927 & Wild Life Protection Act, 1972 - By Shri Yash Kumar Soni, Advocate Followed by Valedictory Session

- Note:** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR IN-CHARGE